

December, 1996, 10 cases of illegal trade/smuggling of shahtoosh were detected. Details of the seized items are given below :

- |                                     |                       |
|-------------------------------------|-----------------------|
| 1. Raw Shahtoosh                    | 10 bales + 15.750 kg. |
| 2. Shawl/mufflers made of shahtoosh | 225 Nos.              |

(d) Action against the accused in these cases is being taken under the Wildlife (Protection) Act, 1972 and other relevant acts and rules.

#### **Price Preference for Domestic Fertilizer Industry**

1749. SHRI ANNASAHIB M.K. PATIL : Will the Minister of CHEMICALS & FERTILIZERS be pleased to state :

(a) whether the confederation of the capital goods industry members have drawn the attention of the Government to the non-restoration of 15% price preference to the domestic manufacturers in the fertilizer industry;

(b) if so, the details thereof; and

(c) the action taken or proposed to be taken in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA) :

(a) to (c) The request for restoration of 15% price preference to domestic manufacturers of capital goods for the fertilizer industry for the purpose of evaluation of bids under the international competitive bidding procedure was considered by the Government. It was, however, not found possible to accord any price preference to Indian manufacturers of capital goods/equipment for supplies to the fertilizer plants.

12.00 hrs.

[English]

...(Interruptions)

MR. SPEAKER : Yesterday I said there would be no Zero Hour and the Prime Minister will straightway reply.

...(Interruptions)

[Translation]

SHRI RAJEEV PRATAP RUDY (Chhapra) : Mr. Speaker, Sir, The Chief Minister of Bihar has made a statement that our Police...(Interruptions)\*

[English]

MR. SPEAKER : Nothing will go on record. It is not permitted by the Chair.

...(Interruptions)\*

\*Not Recorded.

MR. SPEAKER : Rudyji, this is not the way. You should abide by what I have announced yesterday.

...(Interruptions)

MR. SPEAKER : Before the Prime Minister replies, Katheriaji has got a very important thing to say. I am allowing him as a special case. Katheriaji you can take just one minute, please.

...(Interruptions)

KUMARI SUSHILA TIRIYA (Mayurbhanj) : About Baripada medical hospital in Mayurbhanj, I want to give some information to the House.

MR. SPEAKER : You met me yesterday. I have taken up the matter with the Government. At our level we are taking up the matter.

KUMARI SUSHILA TIRIYA : People are still dying there. We are still not taking any initiatives from the Central Government. There should be a recommendation from the House also. People are getting admitted in the hospital. They will simply die. They are not ready to get transferred to another hospital also. We tried our level best to transfer them to Tata Hospital.

MR. SPEAKER : Okay, Sushilaji. We have taken up the matter with the Orissa Government.

KUMARI SUSHILA TIRIYA : I do not want to waste the time of the House. This is a very important incident. I just request you for a minute more.

MR. SPEAKER : You have made your point in more than a minute. I have told you that I have taken up the matter personally.

KUMARI SUSHILA TIRIYA : I have spoken only three sentences and I will speak three more sentences. There is no burning unit there. There is only one burning unit in the whole of Orissa at Cuttack SCB Medical College. There is no air-conditioning facility and there is no cooler also at Baripada Hospital. Those who are admitted to the hospital definitely God bless them, but you cannot assure that they will be cured tomorrow. There should be a proper burning unit with all facilities. Only a burning unit can provide them some relief.

I thank the Prime Minister because he announced a relief of Rs. 50,000 for the next of kin of the deceased and Rs. 25,000 for the injured. I thank all those people of Baripada and Mayurbhanj who came forward with some kind of relief and helped the people.

My demand is that immediately the Central Government should take up the matter and take an immediate decision